

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.12.2023

**ORDER NO. 212 of 2023**

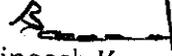
Hon'ble President is pleased to partially modify the roster order no. 204 of 2023 for **CESTAT, New Delhi** on **19.12.2023** as follows:-

| PERIOD        | CORAM  | WORKS ASSIGNED                                   |
|---------------|--|--|
| On 19.12.2023 | Hon'ble Mr. Justice Dilip Gupta, President   | Chamber Work                                     |
|               | Mr. Somesh Arora, Hon'ble Member (Judicial) and<br>Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Excise and Service Tax<br>Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar